

H

ITEM NO.51

COURT NO.10

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl) No.6715/2012
(From the judgment and order dated 23/07/2012 in CRM No.21487/2012 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJESH KUMAR @ RAJA

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for interim bail and office report)

Date: 29/04/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Varinder Kumar Sharma, Adv.

For Respondent(s) Mr. Saurabh Ajay Gupta, AAG, Pun.
Mr. Saurabh Singhal, Adv.
Ms. Naresh Bakshi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter in July, 2013.

| (VINOD LAKHINA)
| COURT MASTER

| | (S.S.R. KRISHNA)
| | COURT MASTER

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